### GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

## LOK SABHA UNSTARRED QUESTION NO. 1569

### TO BE ANSWERED ON THE 26<sup>TH</sup> JULY, 2022/ SRAVANA 04, 1944 (SAKA)

#### **CENSUS 2021**

1569. SHRI T.R. BAALU:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Census 2021 has been launched by the Government;

(b) if so, the details thereof along with time by which the census exercise is likely to be completed;

(c) the new strategies, technologies and methodology proposed to be employed in the Census 2021 to ensure reliability and completeness of the statistics; and

(d) whether majority of State Governments have insisted to cover castewise data and information and if so, the details thereof along with the decision of the Government in this regard?

#### ANSWER

# MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a)to(c): The intent of the Government for conducting Census 2021 was notified in Gazette of India on 28<sup>th</sup> March, 2019. Due to outbreak of COVID-19 pandemic, the Census 2021 and related field activities have been postponed. The forthcoming Census is to be the first digital Census. Mobile Apps for collection of data and a Census Portal for management and monitoring of various Census related activities have been developed.

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(d): In Census, the castes and tribes which are specifically notified as Scheduled Castes and Scheduled Tribes as per the Constitution (Scheduled Castes) Order, 1950 and the Constitution (Scheduled Tribes) Order, 1950, as amended from time to time, are enumerated. The State Governments of Bihar, Maharashtra and Odisha have requested to collect caste details in the forthcoming Census. The Government of India has not enumerated caste wise population other than SCs and STs in Census since independence.

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